

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5021
ANSWERED ON:25.04.2003
APPOINTMENT ON FALSE SC CERTIFICATE
SHAMSHER SINGH DULLO

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the New India Assurance Company Ltd. or National Commission for SC/ST have received caste verification report on fake and fabricated SC/ST certificates from the District Collector, Hathras (UP) and any other District Collectors;
- (b) if so, the details thereof and action taken thereon;
- (c) whether the Company and the National Commission for SC/ST have received fresh complaints against the tardy enquiry proceedings against the employees accused of having got employment in the company on the basis of fake and fabricated SC/ST certificates.
- (d) if so, the details thereof and action taken/proposed to be taken thereon for speedy actions;
- (e) the number of cases in which Company could issue final orders of penalty after conclusion of departmental proceedings so far; and
- (f) the number of cases in which departmental proceedings are pending in each Regional Office of the Company as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a) to (f) The information is being collected and will be laid on the table of the House.